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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH  
AT HYDERABAD

O.A. 1361/95

Date of decision: 21.8.97

Between:

M. Yadagiri Rao .. Applicant

And

1. The Chief General Manager,  
Telecommunications,  
A.P. Circle,  
Hyderabad.

2. District Telecom Engineer,  
Karimnagar District,  
D/o Telecommunications,  
Karimnagar.

3. Sub-Divisional Officer,  
Telecom,  
D/o Telecommunications,  
Karimnagar.

.. Respondents

Shri P.Naveen Rao .. Counsel for applicant

Shri K.Bhaskar Rao .. Counsel for respondents

CORAM

HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (ADMINISTRATIVE) *Q. 1/2*

O R D E R

Heard Shri Phani Raj on behalf of Shri P.Naveen Rao  
for the applicant.

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directed that the respondents may apply the directions issued in  
OA 881/95 disposed of on 9.8.95 to this case also and take  
action accordingly. A copy of order in OA 881/95 may also be  
sent along with this order.

Thus the OA is disposed of.

*[Signature]*  
(H. Rajendra Prasad)  
Member (Administrative)

21st August, 1997

vm

*Ansba*  
*21/8/97*  
*MDL*

*coll 9/97*  
I Court.

TYPED BY:

CHECKED BY:

COMPARED BY:

APPROVED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE.  
VICE-CHAIRMAN

And

THE HON'BLE MR.H.RAJENDRA PRASAD :M(A)

DATED:- 21/8/97

ORDER/JUDGMENT

M.A.,/R.A.,/C.A.No.:

in

O.A.No.

1361/95

T.A.No.

(W.P.)

Admitted and Interim directions issued.

Allowed

Disposed of with Directions.

Dismissed.

Off 881/95

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected

No order as to costs.

